

Dr Reddy's to seek govt nod for Russia's Sputnik V vaccine

KRISHNA N DAS
New Delhi, February 3

DR REDDY'S LABORATORIES will seek emergency-use authorisation for Russia's Sputnik V coronavirus vaccine by next month, a company official said on Wednesday, after peer-reviewed trial data confirmed its effectiveness.

A source close to the drug regulator said the application could come within days and when approved, bolster India's 18-day-old immunisation campaign which has covered more than 4 million people with two other shots.

Dr Reddy's has been working with the Russian Direct Investment Fund (RDIF) to hold small clinical trials of Sputnik V in India. On Tuesday, RDIF told ANI that it expected to get approval

for the vaccine this month or the next. "We will be applying for emergency-use authorisation (EUA) by March 2021," a Dr Reddy's spokeswoman told Reuters in an email, adding that the company had partnered with RDIF to distribute 250 million doses.

Central Drugs Standard Control Organization (CDSCO) had no immediate comment on a potential application.

The vaccine has proved 91.6% effective against Covid-19, based on late-stage trials in Russia, results published in the Lancet medical journal showed on Tuesday. More than a million people in Russia have received Sputnik V, which is marketed abroad by the RDIF and has been approved for emergency use in Algeria, Argentina, Bolivia, Mexico and Serbia. —REUTERS

Brookfield India REIT initial public offer gets subscribed 15% on first day

PRESS TRUST OF INDIA
New Delhi, February 3

THE INITIAL PUBLIC offer of Brookfield India Real Estate Investment Trust (REIT) was subscribed 15% on the first day of subscription on Wednesday.

It received bids for 1,15,12,600 units against 7,62,78,200 units on offer, according to data available with the NSE.

Institutional investors category was subscribed 3% and other investors portion was 30%.

Brookfield India hit the capital market with its REIT public issue on Wednesday to raise up to ₹3,800 crore.

Investment firm Brookfield India's REIT on Tuesday raised ₹1,710 crore from anchor investors. Brookfield REIT will be the third listed trust in India if it is successfully subscribed.



The Sandur Manganese & Iron Ores Limited

Regd. Office: 'SATYALAYA', Door No. 266 (Old No.80), Ward No.1, Behind Taluk Office, Sandur - 583 119, Ballari District
CIN:L85110KA1954PLC000759; Website:www.sandurgroup.com
Telephone: +91 8395 260301 Fax: +91 8395 260473

NOTICE

In compliance with Regulation 47(1)(a) of Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, notice is hereby given that 346th meeting of Board of Directors is scheduled on Wednesday, 10 February 2021, to consider, *inter alia*, un-audited financial results of the Company for the quarter ended 31 December 2020.

Notice of the Board Meeting is also available on the Company's website at www.sandurgroup.com and on the website of the BSE Limited at www.bseindia.com

For The Sandur Manganese & Iron Ores Limited

Place: Bengaluru
Date: 03 February 2021

Sd/-
Divya Ajith
Company Secretary



Home First Finance Company India Limited

Registered and Corporate Office: 511, Acme Plaza, Andheri Kurla Road, Andheri East, Mumbai, Maharashtra 400 059, India, Telephone: +91 22 6694 0386;
E-mail: corporate@homefirstindia.com; Website: www.homefirstindia.com;
Corporate Identity Number: U65990MH2010PLC240703

NOTICE

NOTICE is hereby given pursuant to Regulation 29 read with Regulation 47 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 that the Meeting of the Board of Directors of the Company will be held on Friday, February 12, 2021, *inter-alia*, to consider and approve the unaudited financial results of the Company for the quarter and nine months ended December 31, 2020.

The information contained in this notice is also available on the Company's website www.homefirstindia.com and also on the website of the stock exchanges at www.bseindia.com and www.nseindia.com

For Home First Finance Company India Limited

Date : February 4, 2021
Place : Mumbai
Shreyans Bachawat
Company Secretary & Compliance Officer



UNIVERSAL CABLES LIMITED

CIN: L31300MP1945PLC001114

Registered Office:
P.O. Biria Vikas, Satna - 485 005 (M.P.), India
Phone: (07672) 257121-27 • Fax: (07672) 257129, 257131
E-mail: headoffice@unistar.co.in • Website: www.unistar.co.in

NOTICE

Pursuant to Regulation 29 read with Regulation 47 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, notice is hereby given that a Meeting of the Board of Directors of the Company will be held on Friday, the 12th February, 2021, *inter-alia*, to consider and approve the Unaudited Standalone and Consolidated Financial Results of the Company for the quarter and nine months ended 31st December, 2020.

The above information is also available on the Company's website at www.unistar.co.in and on the Stock Exchanges websites at www.bseindia.com and www.nseindia.com.

For UNIVERSAL CABLES LIMITED

Place : Satna (M.P.)
Date : 03.02.2021
Sd/-
(Sudeep Jain)
Company Secretary



TATA STEEL LIMITED

Registered Office: Bombay House, 24, Horni Mody Street, Fort, Mumbai - 400 001, India
Tel.: +91 22 6665 8282
Email: cosec@tatasteel.com Website: www.tatasteel.com
CIN: L27100MH1907PLC000260

NOTICE

NOTICE IS HEREBY GIVEN pursuant to Regulation 29 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements), Regulations, 2015 that a meeting of the Board of Directors of Tata Steel Limited (the 'Company') will be held on Tuesday, February 9, 2021, *inter alia*, to consider and take on record the audited Standalone and unaudited Consolidated financial results of the Company for the quarter and nine months ended December 31, 2020.

The said Notice and the financial results will be made available on the website of the Company at www.tatasteel.com as well as on the website of the National Stock Exchange of India Limited at www.nseindia.com and BSE Limited at www.bseindia.com.

Tata Steel Limited

Sd/-
Parvathesam Kanchinadham

February 2, 2021
Mumbai
Company Secretary &
Chief Legal Officer (Corporate & Compliance)

TATA STEEL

PI Industries Limited



EXTRACT OF STANDALONE & CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2020

(₹ in Mn.)

S.No.	Particulars	Standalone						Consolidated					
		Quarter ended			Nine months ended			Quarter ended			Nine months ended		
		31.12.2020	30.09.2020	31.12.2019	31.12.2020	31.12.2019	31.03.2020	31.12.2020	30.09.2020	31.12.2019	31.12.2020	31.12.2019	31.03.2020
		Un-audited	Un-audited	Un-audited	Un-audited	Un-audited	Audited	Un-audited	Un-audited	Un-audited	Un-audited	Un-audited	Audited
1	Total Income from operations	11,532	11,020	8,695	32,276	25,539	33,547	12,010	11,913	8,689	34,606	25,534	34,154
2	Net Profit (Before tax, Exceptional Items)	2,633	2,503	1,690	6,860	4,695	5,944	2,636	2,627	1,698	7,162	4,719	6,138
3	Net Profit before tax (after Exceptional Items)	2,633	2,503	1,690	6,860	4,695	5,944	2,636	2,627	1,698	7,162	4,719	6,138
4	Net profit after tax (after exceptional items)	1,957	2,092	1,204	5,368	3,440	4,423	1,954	2,176	1,211	5,585	3,459	4,566
5	Total Comprehensive Income for the period (Comprising Profit / Loss) for the period (after tax) and Other Comprehensive Income (after tax)	2,120	2,392	1,177	6,073	3,314	3,863	2,117	2,476	1,184	6,290	3,334	4,010
6	Equity share capital (Face value of ₹ 1/- each)	152	152	138	152	138	138	152	152	138	152	138	138
7	Reserves (excluding Revaluation Reserve)						25,773						26,053
8	Earning per share (Face value of ₹ 1/- each) (not annualized)												
	(i) Basic (in ₹)	12.87	14.06	8.72	36.48	24.93	32.04	12.83	14.61	8.76	37.96	25.06	33.08
	(ii) Diluted (in ₹)	12.86	14.04	8.72	36.45	24.93	32.02	12.82	14.60	8.76	37.94	25.05	33.08

Notes:

- The above is an extract of the detailed format of quarterly financial results for the quarter and nine months ended December 31, 2020 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Un-audited Standalone and Consolidated financial results are available on the Stock exchange websites (www.bseindia.com and www.nseindia.com) and on the Company's website (www.piindustries.com).
- The above financial results were reviewed and recommended by the Audit Committee of the Board and approved by the Board of Directors at their meeting held on February 2, 2021.
- The previous period's figures have been regrouped/ re-arranged/ re-classified wherever necessary.
- Financial results for all the periods presented have been prepared in accordance with the recognition and measurement principles of Ind AS notified under the Companies (Indian Accounting Standards) Rules, 2015 as amended from time to time.
- The Company is in the business of manufacturing and distribution of Agro Chemicals and accordingly has one reportable business segment viz. 'Agro Chemicals'.
- Post the nationwide lockdown announced on 24th March 2020 and resumption of operations during April 2020 as the Company is dealing in essential commodity, management believes that there is no significant impact of COVID-19 pandemic on the current and future business condition of the Company, liquidity position and cash flow and has concluded that no material adjustments are required in the financial results. Management will continue to closely monitor the situation.
- The Company has raised ₹ 20,000 million during the previous quarter through Qualified Institutional Placement (QIP) of equity shares. The Company has issued 13,605,442 equity shares of face value of ₹ 1/- each at a price of ₹ 1,470 per Equity Share, including a premium of ₹ 1,469 per Equity Share. Funds received pursuant to QIP remain invested in fixed deposits and debt mutual funds (liquid and other short term categories).
- The Consolidated financial results include the results of the following entities namely, Subsidiaries (a) PILL Finance and Investment Limited (b) PI Life Science Research Limited (c) PI Japan Co. Limited (d) Isagro (Asia) Agrochemicals Private Limited (e) Jivagro Limited (f) PI ENZACHEM Private Limited (incorporated as wholly owned subsidiary of the Company during the previous quarter), (g) PI FERMACHEM Private Limited (incorporated as wholly owned subsidiary of the Company during the previous quarter); Controlled Trust: (h) PII ESOP Trust; Equity accounted entities: (i) PI Kumil Private Limited (Joint Venture) (j) Solinnos Agro Sciences Private Limited (Associate).
- The Board of Directors at their meeting held on February 02, 2021 have approved the interim dividend of ₹ 3.00 per equity share of face value of ₹ 1/- each for the financial year 2020-21.

Place: Gurugram

Date : February 2, 2021

For PI Industries Limited

Sd/-

Mayank Singhal

Vice Chairman & Managing Director

DIN : 00006651



TCI FINANCE LIMITED

Regd. Office: Plot no-20, Survey no-12, 4th Floor, Kothaguda, Kondapur, Hyderabad-500084, Telangana.
Phone no: 040-71204284, CIN : L65910TG1973PLC031293,
FAX No: 040-23112318, Email: srishti.soni@tcifin.in, Website: www.tcifin.in

NOTICE

Notice is hereby given that, a meeting of the Board of Directors of the Company is scheduled to be held on Wednesday, 10th February, 2021, *inter-alia*, to consider and approve the Un-audited financial results of the Company for the third quarter and nine months ended 31st December, 2020.

A copy of this notice is also posted on the website of the Company at www.tcifin.in and also on the websites of the stock exchanges at www.bseindia.com and www.nseindia.com.

For TCI Finance Limited

Place: Hyderabad

Date : 03-02-2021

Sd/-
Company Secretary

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended.

PREM SOMANI FINANCIAL SERVICES LIMITED

Corporate Identification Number:L67120RJ1991PLC006220

Registered Office:42, Jai Jawan Colony, Scheme No. 3, Durgapura, Jaipur-302 018, Rajasthan, India

Tel: +91 98290 51268; Email:limitedpsts@gmail.com; Website:www.psts.co.in;

This Post Offer Advertisement ("Post Offer Advertisement") is being issued by Saffron Capital Advisors Private Limited ("Manager to the Offer"), on behalf of Zyden Technologies Private Limited ("Acquirer") in connection with the offer made by the Acquirer in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations"). This Post Offer Advertisement is to be read in continuation of and in conjunction with: a) the Public announcement dated October 26, 2020 ("PA"); b) the Detailed Public Statement published on October 29, 2020 in Financial Express (English daily) all editions, Jansatta (Hindi daily) all editions, Mumbai Lakshdeep (Marathi daily) Mumbai edition and Business Remedies (Hindi daily) (Jaipur - Registered Office of the Target Company), c) Letter of Offer dated December 30, 2020 ("LOF") and d) Pre Offer Advertisement Cum Corrigendum to DPS was published on January 11, 2021 ("POACC") in the same newspapers in which the DPS was published.

- Name of the Target Company : Prem Soman Financial Services Limited
- Name of the Acquirer : Zyden Technologies Private Limited
- Name of the PAC : Not applicable
- Name of the Manager to the Offer : Saffron Capital Advisors Private Limited
- Name of the Registrar to the Offer : Bigshare Services Private Limited
- Offer Details:
 - Date of Opening of the Offer : Tuesday, January 12, 2021
 - Date of Closure of the Offer : Monday, January 25, 2021
- Date of Payment of Consideration : Not applicable, since no shares were tendered in the Open Offer*
- Details of Acquisition

S.No.	Particulars	Proposed in the Offer Document	Actuals
8.1	Offer Price	Rs. 3.00 per share	Rs. 3.00 per share
8.2	Aggregate number of shares tendered	8,58,884 ⁽¹⁾	Nil*
8.3	Aggregate number of shares accepted	8,58,884 ⁽¹⁾	Nil*
8.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 25,76,652 ⁽¹⁾	Nil*
8.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	Acquirer: Nil	Acquirer: Nil
8.6	Shares proposed to be acquired by way of Share Purchase Agreement ("SPA Shares") • Number • % of Fully Diluted Equity Share Capital	Acquirer: 8,46,200 ⁽²⁾ 25.62%	Acquirer: 8,46,200 ⁽²⁾ 25.62%
8.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	8,58,884 ⁽¹⁾ 26%	Nil* 0.00%
8.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL NIL NIL	NIL NIL NIL
8.9	Post offer shareholding • Number • % of Fully Diluted Equity Share Capital	Acquirer : 17,05,084; 51.62%	Acquirer: 8,46,200; 25.62%
8.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre-Offer : 22,83,600 69.13%	Post-Offer : 14,24,716 22.83,600 69.13%

Notes:

* No shares tendered in this Open Offer. The same has been certified by Registrar to the Offer vide its certificate dated January 28, 2021.

(1) Assuming full acceptance under the Open Offer

(2) As per the SPA dated October 26, 2020 the Acquirer reserves the right to further acquire 78,800 Equity shares constituting 2.39% of the Target Company from the members of the promoter and promoter group of the Target Company on the same terms and conditions as mentioned in the SPA, subject to acquirer maintaining its shareholding within the limits prescribed for minimum public shareholding.

9. The Acquirer along with its Directors, severally and jointly accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

10. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the Target Company.

All undefined capitalized terms used herein shall have the same meaning as ascribed to such terms in the Letter of Offer.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER

SAFFRON CAPITAL ADVISORS PRIVATE LIMITED
Corporate Identification Number: U67120MH2007PTC166711
605, Sixth Floor, Centre Point, J. B. Nagar, Andheri (East), Mumbai - 400 059, India
Tel. No.: +91 22 4082 0906, Fax No.: +91 22 4082 0999
Email id : openoffers@saffronadvisors.com
Website: www.saffronadvisors.com
Investor grievance : investor grievance@saffronadvisors.com
SEBI Registration Number : INM 000011211
Contact Person : Varsha Gandhi

Place: Mumbai
Date : February 03, 2021

Support Comm

LIBERTY SHOES LIMITED

CIN: L19201HR1986PLC033185

Registered Office: Libertypuram, 13th Milestone, G.T. Karnal Road, Kutail, P.O. Bastara,

Dist. Karnal - 132114, Haryana

Corporate Office: Ground Floor, Tower A, Building No. 8, DLF Cyber City, Phase - II, Gurugram-122002, Haryana

Tel.: (+91) 0124-4616200, Fax: (+91) 0124-4616222

E-mail: investorcare@libertyshoes.com Website: www.libertyshoes.com

LIBERTY

NOTICE

Pursuant to Regulation 29 and Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, notice is hereby given that a Meeting of Board of Directors of the Company will be held on Friday, 12th February 2021 to *inter alia* consider and approve the Un-audited financial results of the Company for the 3rd Quarter and Nine Months ended 31st December, 2020.

This information is also available on the Company's website i.e. www.libertyshoes.com and also on the websites of the Stock Exchanges where Company's shares are listed i.e. National Stock Exchange of India Limited - www.nseindia.com and BSE Limited - www.bseindia.com

For Liberty Shoes Limited

Place: Gurugram, Haryana
Date: Tuesday, 2nd February 2021

Sd/-
CS Munish Kakra
CFO & Company Secretary

AMBIKA COTTON MILLS LIMITED

Regd. Office: 9-A, Valluvar Street,

Sivanandha Colony, Coimbatore-641 012.

CIN : L17115TZ1988PLC002269

Phone:0422-2491504, Fax:0422-2499623

website: www.acmills.in, email: ambika@acmills.in

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER / NINE MONTHS ENDED 31/12/2020

(Rs. in Lakhs, except per share data)

Particulars	Quarter Ended			Nine Months Ended		Year Ended
	31.12.2020	30.09.2020	31.12.2019	31.12.2020	31.12.2019	31.03.2020
	Unaudited			Unaudited		Audited
1. Total Income from Operations	19278	14568	16495	43774	47689	62385
2. Operating Profit	3664	2572	3062	7751	8422	10606
3. Finance Cost	143	182	173	527	737	935
4. Gross Profit	3521	2390	2889	7224	7685	9671
5. Depreciation	735	711	681	2149	2036	2758
6. Net profit/(Loss) for the period (before tax and exceptional items)	2786	1679	2208	5075	5649	6913
7. Net profit/(Loss) for the period before tax (after exceptional items)	2786	1679	2208	5075	5649	6913
8. Net profit/ (Loss) for the period after tax (after exceptional items)	2110	1287	1624	3898	4182	5225
9. Other Comprehensive Income	0	0	0	0	0	-10
10. Total Comprehensive income for the period (Comprising Profit / (Loss) for the period (after tax)	2110	1287	1624	3898	4182	5215
11. Equity Share Capital	572.50	572.50	572.50	572.50	572.50	572.50
12. Reserves(Excluding Revaluation Reserve) as per Audited Balance Sheet	-	-	-	-	-	50034
13. Earnings Per Share (of Rs.10/- each) (for Continuing and discontinued operations)						
a) Basic	36.85	22.48	28.37	68.08	73.05	91.27
b) Diluted	36.85	22.48	28.37	68.08	73.05	91.27

